

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation
Process) Regulations, 2016)

[Date:16/12/2021]

To
The Liquidator
S SHIVSHANKER,
(IBBI/IPA-001/IP-P02141/2020-2021/13294)
A 102, SWARAJ ILLAM, SHREYA BLOCK, PONNI DELTA, NORTH KALLANAI
ROAD, T.V. KOIL POST, TIRUCHIRAPPALLI, TAMILNADU-620005
e-mail-shivshanker93@gmail.com

From
O/O CHARGE OFFICER, COLLEGE STREET & SEALDAH CHARGE, DHARMOTALA CIRCLE,
DIRECTORATE OF COMMERCIAL TAXES, 14 BELIAGHATA ROAD, KOLKATA: 700015

Subject: Submission of proof of claim in respect of liquidation of M/S INSPAN INFOTECH PRIVATE LIMITED under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,
I, Imankalyan Sarbajna, Deputy Commissioner of Revenue, College Street Charge, hereby submits this proof of claim in respect of the liquidation of M/S INSPAN INFOTECH PRIVATE LIMITED. The details for the same are set out below:

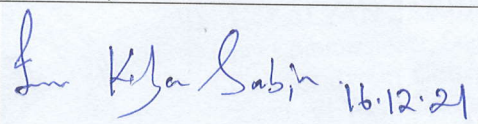
1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Commissioner of Commercial Taxes, Govt. of West Bengal
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	O/O CHARGE OFFICER, COLLEGE STREET & SEALDAH CHARGE, DHARMOTALA CIRCLE, DIRECTORATE OF COMMERCIAL TAXES, 14 BELIAGHATA ROAD, KOLKATA: 700015 EMAIL ID: jc-ct.ctd-wb@wbcomtax.gov.in
3.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM)	PRINCIPAL: Rs. 52,561.57 INTEREST: Rs. 86457.00 TOTAL: Rs. 139018.57/- (AS PER ANNEXURE 'A')
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	ONE NO. OF SYSTEM GENERATED DEMAND NOTICE ALONG WITH CASE NUMBERS: 1) SA/2011-2012/01/55/C/71

21 DEC 2021



Imankalyan Sarbajna
Deputy Commissioner, State Tax
College Street Charge
Govt. of West Bengal
16.12.21



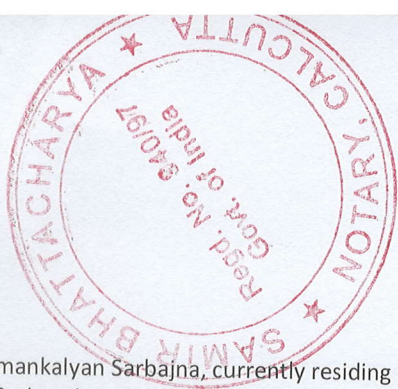
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NOT APPLICABLE
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	ASSESSED DUES
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NO
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITIES	NO
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES/NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NOT APPLICABLE
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED.	EITHER THROUGH DEMAND DRAFT IN FAVOUR OF COMMISSIONER, COMMERCIAL TAXES, W.B OR E-PAYMENTS THROUGH GRIPS (GOVERNMENT RECEIPT PORTAL SYSTEM) OF FINANCE DEPARTMENT, GOWB. GRIPS LINK: HTTPS://WBIFMS.GOV.IN/GRIPS/
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF CLAIM	ONE NO. OF SYSTEM GENERATED DEMAND NOTICE ALONG WITH CASE NUMBERS: 1) SA/2011-2012/01/55/C/71 2) ANNEXURE "A" 3) ANNEXURE "B"
	Signature of operational creditor or person authorised to act on his behalf [Please enclose the authority if this is being submitted on behalf of an operational creditor]	 16.12.21.
	Name in BLOCK LETTERS	IMANKALYAN SARBAJNA
	Position with or in relation to creditor	DEPUTY COMMISSIONER, STATE TAX, COLLEGE STREET CHARGE
	Address of person signing	14, BELIAGHATA ROAD, KOLKATA: 700015

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India



IMANKALYAN SARBAJNA
Deputy Commissioner, State Tax
College Street Charge
Govt. of West Bengal

21 DEC 2021



AFFIDAVIT

I, Sri. Imankalyan Sarbajna, currently residing at Flat no: 202, 38 PHB Sarani, Bhadrakali, Uttarpara, Hooghly-712232, do solemnly affirm and state as follows:

1. The above named corporate person was, at the liquidation commencement date, that is, the 25th day of November 2021 and still is, justly and truly indebted to the Commissioner of Commercial Taxes, Government of West Bengal for a sum of Rs. 139018.57/- for outstanding dues under Central Sales Tax Act, 1956.

2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:

1) ONE NO. OF SYSTEM GENERATED DEMAND NOTICE ALONG WITH CASE NUMBERS: SA/2011-2012/01/55/C/71 (CST RC NO-19551098259)

3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.

4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/our use, had or received any manner of satisfaction or security whatsoever, save and except the following: NOT applicable [Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

Solemnly, affirmed at Kolkata on 21st day of December 2021
Before me,
Notary/Oath Commissioner

Imankalyan Sarbajna
Deponent's signature

IMANKALYAN SARBAJNA
Deputy Commissioner, State Tax
College Street Charge
Govt. of West Bengal

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Kolkata on this 21st day of December 2021.



Imankalyan Sarbajna
Deponent's signature

IMANKALYAN SARBAJNA
Deputy Commissioner, State Tax
College Street Charge
Govt. of West Bengal

Identified by me

R

(Raktim Chakroborty)
Joint Commissioner, Commercial Taxes
College Street & Sealdah Charge

RAKTIM CHAKRABORTY
Joint Commissioner of State Tax
College Street and Sealdah Charge
West Bengal Revenue Service

Samir Bhattacharya
Notary Govt. of India
Regd. No. - 940 / 97
CITY CIVIL COURT, CALCUTTA

Solemnly Affirmed and
Declared before me U/S 139
CPC / U/ 5207 (C) CRPC

Notary

21.12.2021

21 DEC 2021